## The Minimum Support Price Guarantee Bill, 2022

श्री राघव चट्टाः महोदय, आज मैं देश के करोड़ों किसानों की ओर से और खास करके पंजाब, जिस सूबे से मैं आता हूं, उस सूबे के किसानों की ओर से एमएसपी को कानूनी गारंटी, यानी लीगल गारंटी देने के लिए और स्वामीनाथन कमेटी के अनुसार एमएसपी की कैलकुलेशन हो, उसके लिए, मैं यह बिल प्रस्तुत करता हूं।

MR. DEPUTY CHAIRMAN: Yes, you move your Bill.

SHRI RAGHAV CHADHA: Sir, I move for leave to introduce a Bill to entitle every farmer the right to guaranteed Minimum Support Price for his crops or agricultural produces and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI RAGHAV CHADHA: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: Now, The Representation of the People (Amendment) Bill, 2022, Shri Iranna Kadadi to move for leave to introduce The Representation of the People (Amendment) Bill, 2022; not present. Now, The Constitution (Amendment) Bill, 2022 (insertion of new article 21B), Shri Iranna Kadadi to move for leave to introduce the Constitution (Amendment) Bill, 2022; not present. Now, The *Antarrashtriya Kannada Vishwavidyalaya* Bill, 2022, Shri Iranna Kadadi to move for leave to introduce the *Antarrashtriya Kannada Vishwavidyalaya* Bill, 2022; not present. Now the All-India Services (Amendment) Bill, 2022. Dr. Ashok Kumar Mittal to move for leave to introduce the Bill.

## The All-India Services (Amendment) Bill, $2022\,$

डा. अशोक कुमार मित्तल (पंजाब) : महोदय, हमारे देश में हमारी ब्यूरोक्रेसी अकाउंटेबल नहीं होती और उस वजह से आम पब्लिक को हरैसमेंट होती है। उनको अकाउंटेबल बनाने के लिए और उससे जो कंसर्न्ड लिटिगेशन आती है तथा करप्शन आता है, उसको दूर करने के लिए मैं बिल इंट्रोड्यूस करना चाहूंगा।

MR. DEPUTY CHAIRMAN: First introduce the Bill.